

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11163/2019

(Arising out of impugned final judgment and order dated 19-09-2019 in A482 No. 34223/2019 passed by the High Court Of Judicature At Allahabad)

KRISHNA NAND MISHRA @ PANKAJ

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

( IA No. 187581/2019 - EXEMPTION FROM FILING O.T.  
IA No. 191213/2019 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 13-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI  
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Rakesh Mishra, AOR  
Mr. Alok Kumar Pandey, Adv.  
Ms. Kiran Pandey, Adv.  
Ms. Nishu Gupta, Adv.

For Respondent(s) Ms. Srishti Singh, AOR  
Mr. Ram Lal Roy, AOR

UPON hearing the counsel the court made the following  
O R D E R

Leave granted.

List for hearing of appeal on 10.05.2023.

(Geeta Ahuja)  
Assistant Registrar-cum-PS

(Beena Jolly)  
Court Master